

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 519 of 1996.

Thursday this the 2nd day of May 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

A. Sayed Mohammed Kunju,
S/o Alikunju (Late),
(Post master, Kottarakara P.O.)
residing at S.N. Manzil, Kattadi P.O.,
Pooyappally. .. Applicant

(By Advocate M/s MR Rajendran Nair & Associates)

Vs.

1. The Senior Superintendent of
Post Offices, Kollam Division,
Kollam.
2. The Chief Post Master General,
Kerala Circle, Trivandrum.
3. G. Gopinathan Pillai,
Deputy Postmaster,
Kollam Head Post Office. .. Respondents

(By Advocate Shri Shafik for Shri TPM Ibrahim Khan, SCGSC)

The application having been heard on 2nd May 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

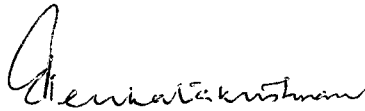
Applicant who is now working as Post Master,
Kottarakkara seeks a declaration that he is entitled
to be considered for transfer as Deputy Post Master,

....2/-

Kollam. Applicant submits that in his poor state of health he cannot shoulder the responsibilities of a Post Master, but that he can shoulder the lesser responsibilities of a Deputy Post Master. We are afraid that it is not our function to identify posts suitable for particular individuals and issue directions regarding posting. These are matters for departmental authorities to consider and we are inclined to think that such authorities will consider requests from subordinates as sympathetically as possible, consistent with administrative requirements.

2. We decline jurisdiction. No costs.

Thursday this the 2nd day of May 1996.



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN